

Lal Bihari Mahato ... Petitioner

...

Petitioner

# The State of Jharkhand

...

Opposite Party

For the Petitioner

: Mrs. Ritu Kumar , Adv.

: Mr. Prabhu Dayal Agrawal, Spl. P.P.

Heard the parties through Video Conferencing.

List this case after filing of the supplementary affidavit.

If the petitioner submits that application to the complainant of the Complaint Case no. 3192 of 2019, the complainant is directed to make spot verification and if no construction exists over the said land, will issue a certificate to that effect to the petitioner.

Smita/-